

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 121  
CP (IB) No. 20/CB/2024

**Proceedings under Section 59 of IBC**

**IN THE MATTER OF:**

Krishna Residency (P) Ltd.

.....Applicant

**Order delivered on 24/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

No representation for both sides.

Matter adjourned to 09.08.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N. V. Ramakrishna Badarinath**  
**Member (Judicial)**